

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Docket No. 104/2013**

**Date: 05.12.2013**

To,

The Managing Director,  
Jaiprakash Power Ventures Ltd.,  
A Block, Sector - 128,  
Noida – 201304,  
Dist.Gautam Budh Nagar, U.P

Sir,

**Subject: Docket No. 104/2013: Approval of generation tariff of Jaypee Karcham Wangtoo Hydro- Electric Project for the period 26.05.2011 to 31.03.2014 2009 for determination of tariff.**

-----  
With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **13.12.2013**:

1. Reasons for going in for over load capacity of 20% against 10% as envisaged in IEGC/Central Electricity Authority (Technical Standards for connectivity to the Grid) Regulations, 2007 shall be submitted.
2. The net head as per concurrence of CEA is 275.93 m. However, as per Form-3, this value is shown 264.50 m and whereas Annexure 2.15 of Volume – (iv), the same is indicated as 269 m. Since, the same has bearing on the Design Energy calculations, the reasons for the abovesaid variation shall be furnished.
3. All forms including enclosures regarding the capital cost, un-discharged liabilities and discharge of liabilities (Form No. 5b, 9A) shall be re-submitted after certification by the auditor.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)